COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 293 OF 2017 & IA NOS. 758 & 757 OF 2017

Dated: 9th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Indsil Hydro Power and Manganese Limited ... Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. P. Vinod

<u>ORDER</u>

IA No. 757 OF 2017 (for exemption from filing certified copy of impugned order) is allowed.

Issue notice to the Respondents returnable on 16.11.2017. Dasti, in addition, is permitted.

List the matter on 16.11.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd